

3

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13/1/2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : zp 70/09
PETITION NUMBER : TP 17/16
NAME OF THE PETITIONER(S) : H. Ramesh Babu and 3 others
NAME OF THE RESPONDENT(S) : Aparna Theatres Pvt. Ltd. &
3 others.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
-------	---------------------------------------	---------------------------------------	-----------

ORDER

*Counsel for Respondents No. 1, 2, 6 and 7 is present.
Fresh notices to petitioners and their counsel. Fresh
notice to Respondents, 3 to 5 and Respondent no. 9. by
13.02.2017.*

13/1
Member (J)

Ami
Member (T)